

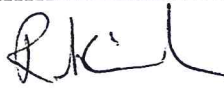
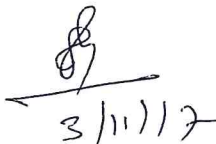
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

KRISHNA Ravindran	Counsel for 2 <sup>nd</sup> Respondent	
J. RAJA RAO	Counsel for Petitioner	 3/11/17

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing written submissions. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

— sel r  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc